

2. The requests mentioned at (ii) to (iv) above are receiving attention.

Admission to the Military College, Dehra Dun

434. Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Territorial Army personnel are eligible for admission to the Military College, Dehra Dun;

(b) if so, what facilities are provided to them for securing admission; and

(c) the number of Territorial Army personnel admitted to the Military College since 1952, term-wise?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) The following facilities have been provided:

(i) 2½ per cent. of the total vacancies at the Military College, Dehra Dun are reserved for other ranks of the Territorial Army who have put in a minimum of three years service.

(ii) The normal age limits of 18 to 21 years of age for admission to the college have been relaxed in their case to 21 to 25 years.

(iii) The normal minimum educational qualifications for admission have been relaxed in their case from Intermediate to Matriculation standard.

(iv) The eligible T.A. personnel are interviewed by the Services Selection Board, without having to qualify in a competitive examination held by the U.P.S.C. for direct candidates.

(c) Two candidates have been selected for admission to the Military College, one to the 17th Course commencing July 1954 and the other to the 18th Course commencing January 1955.

Application of Industrial Disputes Act to the Cantonment Employees

435. Shri Ram Krishan: Will the Minister of Defence be pleased to state whether it is a fact that a dispute between the Cantonment Board, Ambala and its employees has been referred to the Industrial Tribunal for adjudication?

The Deputy Minister of Defence (Sardar Majithia): No dispute between the Cantonment Board, Ambala and its employees has been referred to the Industrial Tribunal.

सरकारी कर्मचारी

४३६. श्री यादव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि भारत सरकार के अन्तर्गत कितने कर्मचारी काम कर रहे हैं और इनमें से कितने ऐसे हैं जिनका वेतन १०० रु० मासिक से कम है और कितने ऐसे हैं जिनका वेतन १००० रु० मासिक से अधिक है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वातावर) : ३०-६-१९५५ तक की संख्या इस प्रकार है:-

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| (i) भारत सरकार के अन्तर्गत काम करने वाले अधिकारियों की संख्या | १६,१६,१५२ |
| (ii) उन कर्मचारियों की संख्या जिनका मूल वेतन १०१ रु० मासिक से कम है | १३,७५,०५६ |
| (iii) उन कर्मचारियों की संख्या जिनका मूल वेतन १,००० रु० मासिक से अधिक है | २,४०३ |

उपरोक्त संख्या में बर्क-चार्ज कर्मचारी, आकस्मिक निधि से वेतन पाने वाले कर्मचारी और विदेशों में भारतीय कार्यालयों में स्थानीय भर्ती किये गये कर्मचारी शामिल नहीं हैं।